

DIVISION BENCH
COURT - I

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/71(KB)2023
IA(I.B.C)/1154(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

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| IN THE MATTER OF | INDIAN BANK VS SANDEEP KUMAR SARAWGI |
| UNDER SECTION | SECTION 95(1) |

Appearances (via video conferencing/physically)

Mr.Sidhartha Sharma, Adv.] For the Financial Creditor

Mr.Rishav Dutt, Adv.]

Mr.Aman Kataruka, Adv.]

Mr.Arijit Bardhan,Adv.] For the Personal Guarantor

Mr.Sarogit Dasgupta, Adv.]

Mr.Soumyajit Mishra, Adv.]

Ms.Vedika Sureka,Adv.] For RP

O R D E R

1. Due to paucity of time, time matter could not be taken up for hearing.
2. Post the matter on **31/07/2024**.

**Satyajit Roy
(Court Officer)**

PJ